

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL - SOUTHERN ZONE AT CHENNAI

ORIGINAL APPLICATION NO. 39 OF 2020 (SZ) & I.A. No. 24/2020

BETWEEN

Dr. Lubna Sarwath

... Applicant

AND

The State of Telangana
Rep. by its Chief Secretary
& 6 Others

.... Respondents

JOINT COMMITTEE INSPECTION REPORT SUBMITTED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT CHENNAI

1. It is humbly submitted that Hon'ble National Green Tribunal, Southern Zone at Chennai in their order Dt 26.02.2020 in O.A.No. 39/2020 & I.A. No. 24/2020 have pleased to constitute a Joint Committee comprising of District Collector, Ranga Reddy District, a Senior Official from Ministry of Environment Forests and Climate Change (MoEF&CC), Regional Office, Chennai and Senior Officer from Lake Protection Committee, Hyderabad Metropolitan Development Authority to inspect the area in question and submit factual report and action taken report if there are any violations found.

2. It is humbly submitted that in pursuance of the orders passed by the Hon'ble NGT following officials have inspected the area in question located in Puppalguda Gandipet Mandal Ranga Reddy District on 12.08.2020 at 9.00 A.M.

- 1. Sri Krishna Rao, Executive Engineer, Hyderabad Metropolitan Development Authority and Lake Protection Committee Member
- 2. Sri Rajshakar, Tahsildar, Gandipet Mandal (Representative of District Collector Ranga Reddy District)

3. It is humbly submitted that Sri M.T. Karupiah, Senior Official from Ministry of Environment of Forest & Climate Change (MoEF&CC) Regional Office, Chennai could not attend the joint inspection personally due to COVID-19. However he was involved in preparation of report through teleconference and his views and inputs have been taken for submission of joint inspection report.

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4. Further it is humbly submitted that following officials from Hyderabad Metropolitan Development Authority, Telangana State Industrial Infrastructure Corporation Limited (since the above area comes under the jurisdiction of TSIIIC) and office of District Collector, Ranga Reddy District were also present during the joint inspection.

1. Sri S.Balakrishna - Director Planning-I, Hyderabad Metropolitan Development Authority (HMDA).
2. Sri C.Vinod Kumar, Zonal Manager Telangana State Industrial Infrastructure Corporation Limited (TSIIC).
3. Sri Ganesh Surveyor, Gandipet Mandal
4. Sri Kiran Village Revenue Officer, Puppalguda Village

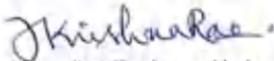
5. It is humbly submitted that during the joint inspection, Officials of O/o District Collector, Ranga Reddy District have furnished the village map of Puppalguda village and revenue sketch of the area in question and as per said maps, Mamasani Kurta is located in Sy.No. 288 of Puppalguda village and not in Sy.No. 286 of Puppalguda village and the Respondent No. 9 i.e M/s. Phoenix Spaces Pvt Ltd is making construction in Sy.No. 286/P which is adjacent to Sy.No. 288.

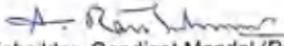
6. It is humbly submitted that during the joint inspection, Officials of Hyderabad Metropolitan Development Authority have furnished the Master Plan of the above area and as per Master Plan the Mamasani Kurta is located in Sy.No. 288 (part) which is adjacent to Sy.No. 286 (i.e, property of 9th respondent) . Further it is observed that Sy.No. 288 which is shown as kurta in the village map and master plan is presently vacant and there is no water in it and the 9th respondent property is abutting to this survey number and 9th respondent is not making any construction in Sy.No. 288 which is shown as water body in village map and HMDA Master Plan.

7. Further it is humbly submitted that during the joint inspection it is further observed that there is a culvert adjacent to the property being developed by 9th respondent in Sy.No. 286 of Puppalguda village and as per the directions given by TSIIIC, the 9th Respondent has carried out works for restoration of culvert and laid down the pipelines and constructed (10) precast catch basin chamber for free flow of water from culvert to nearby Nala known as Bulkapur Nala.

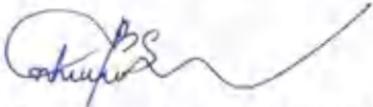
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8. It is humbly submitted that Village Map of Puppalguda village, Revenue sketch of the area in question and extract of HMDA Master Plan showing the location of Mamasani Kunta in S.No.288 of Puppalguda village, the site of 9th Respondent and photographs of the above area showing the land in Sy.No. 288 and 9th Respondent site in S.No.286, culvert and the pipelines laid, pre-cast catch basin chambers constructed for free flow of water into nearby nala (Bulkapur Nala) are annexed to this joint inspection report for kind perusal of this Hon'ble NGT.

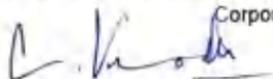
1. 
 (Krishna Rao, Executive Engineer, Hyderabad Metropolitan Development Authority
 and Lake Protection Committee Member)

2. 
 (Rajshekar Tahsildar, Gandipet Mandal (Representative of District Collector Ranga
 Reddy District)

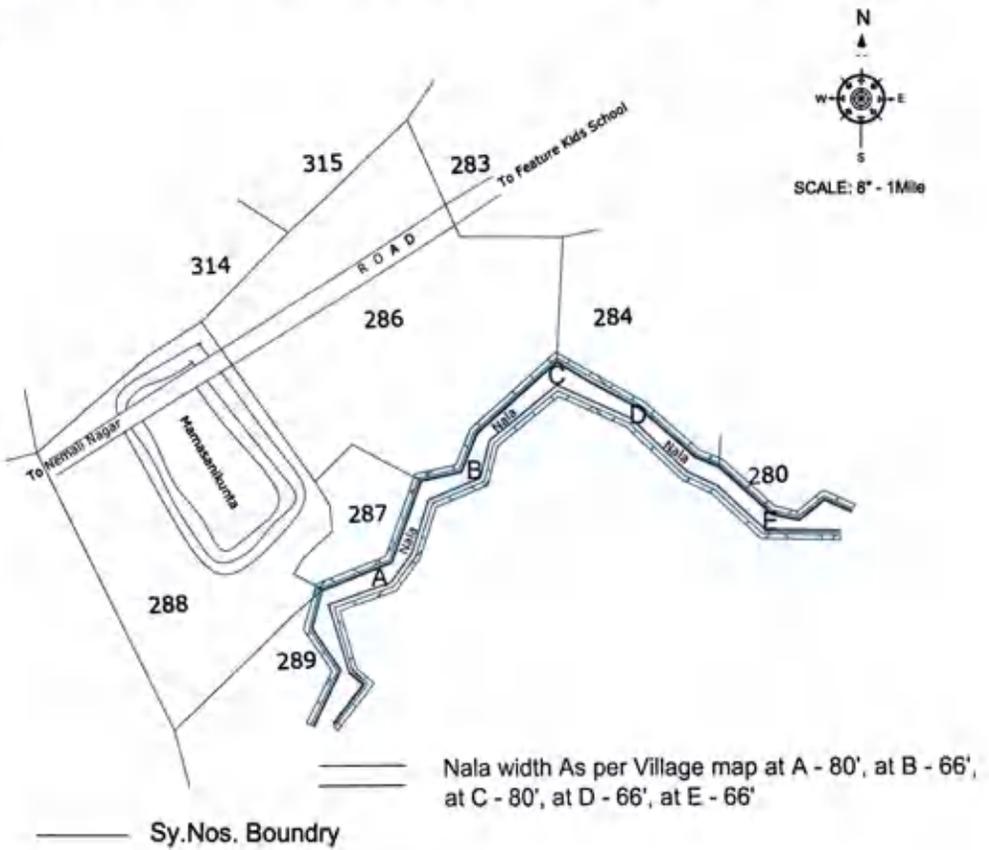
Other Senior Officials of HMDA and TSIIIC (who were present during inspection)

3. 
 (S. Balakrishna - Director Planning-I, Hyderabad Metropolitan Development
 Authority)

4. 
 (C. Vinod Kumar, Zonal Manager Telangana State Industrial Infrastructure
 Corporation Limited)



MAP SHOWING THE LOCATION SKETCH OF SY.NO's.288, 287,286 and NALA SITUATED AT PUPPALGUDA VILLAGE, GANDIPET MANDAL, RANGA REDDY DISTRICT.



Copied by
P. Sanku
ms Gandipet rd.

METROPOLITAN DEVELOPMENT PLAN - 2031 FOR HYDERABAD METROPOLITAN REGION



The proposed 24.00 cts Marla plan road as per national MDP-2031 vide G.O.Ms no 33 MAUD dt. 24-01-2013 passing through Sy. no. 298 & 299 of Puppalguda (V) and passing through Sy. no. 105, 104, 102, 101, 107, 110 & 113 of Kokapet (V) is now realigned through the Sy. no. 298 & 299 of Puppalguda (V) and passing through Sy. no. 105, 104, 102, 101, 107, 109, 113 of Kokapet (V) from A-B, B-C, C-D and designated as 30.00 cts Road as per G.O.Ms no 192 MAUD dt. 13-02-2013.

Handwritten notes in Telugu and English providing details about the road realignment and land use changes. The notes mention the realignment of the road through Puppalguda and Kokapet, and the incorporation of land use as residential.

Incorporation of land use as Residential Use instead of waterbody as per Government Order issued in Memo. No. 4455/Reg. 1, 2016 dt. 31.5.2019 and note orders of M.C. issued in file No. 318(Part) / M.C. / P.G. / 2019 for Sy. no 285 of Puppalguda (V) Rajendranagar (M).

PROPOSED LAND USE FOR MOINABAD RAJENDRANAGAR

APPROVED BY GOVERNMENT

LEGEND

- REFERENCE
- HMDA BOUNDARY
 - ERSTWHILE HUT
 - ERSTWHILE HAD
 - ORR GC BOUND
 - DISTRICT BOUND
 - MANDAL BOUND
 - VILLAGE BOUND
 - CADASTRAL BOUND
 - RAILWAY LINE

PROPOSED LAND USE

- I. RESIDENTIAL USE ZONE
 - RESIDENT
 - RESIDENT
 - RESIDENT
 - RESIDENT
 - SETTLEMENT
- II. PERI-URBAN USE ZONE
 - PERI-URBAN
- III. COMMERCIAL USE ZONE
 - COMMERCIAL
- IV. MANUFACTURING USE ZONE
 - MANUFACTURING
 - WORK CENTRE
- V. PUBLIC AND SEMI-PUBLIC USE ZONE
 - PUBLIC SEMI-PUBLIC
 - PUBLIC UTILITY
 - AMENITIES
- VI. MULTIPLE USE ZONE
 - MULTIPLE USE
 - SPECIAL DEVELOPMENT
 - CENTRAL BUSINESS DISTRICT
 - GENERAL DEVELOPMENT
- VII. RECREATION AND OPEN SPACE ZONE
 - RECREATION
 - OPEN SPACE
 - BBMP
- VIII. WATER BODIES
 - WATER BODIES
- IX. FOREST
 - FOREST ZONE
- X. SPECIAL RESERVATION ZONE
 - HERITAGE
 - DEFENSE / MILITARY
 - BIO-CONSERVATION
 - OTHERS
- XI. CONSERVATION (AGRICULTURE) ZONE
 - CONSERVATION
- XII. TRAFFIC AND TRANSPORTATION ZONE
 - ROAD













Sy.no.288, Mamasani kunta

A dirt road with tire tracks leads from the foreground towards a residential area. On the left, there is a blue fence. In the background, two tall white apartment buildings are visible under a cloudy sky. The ground is reddish-brown soil with scattered rocks and some green vegetation.

Sy. no 288,
Mamasani kunta